

(23)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/70/IB/2017

PETITION NUMBER : CP/473/IB/2017

NAME OF THE APPLICANT : VENKATAKRISHNAN (RP)
(IN THE MATTER OF AUROMIRA ENERGY
COMPANY PVT LTD)

UNDER SECTION : 33

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. VENKATAKRISHNAN RESOLUTION
PROFESSIONAL



ORDER

Mr. Venkarakrishnan, RP in person present and submitted his arguments. **Reserved**
for order.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk